

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 16<sup>th</sup> April, 2024

**NO. LJ (B) 17/2019/304** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officer in connection with the forthcoming General Election to the Lok Sabha – 2024 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Smti Darlene Mary Khonglam, Special Officer Sports, O/o Directorate of Sports & Youth Affairs.	East Khasi Hills, Shillong	Deputy Commissioner, East Khasi Hills.

Sd/-

**(M.M. Sangma),**

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department

Memo NO. LJ (B) 17/2019/304-A,

Dated Shillong, the 16<sup>th</sup> April, 2024

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. Election Deptt.
3. The Addl. Deputy Commissioner (Election), East Khasi Hills, Shillong with reference to letter No. SHEL.V/MP/46/2023/11, dt. 11.4.2024.
4. Personnel A.R (A) Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong

**By Order etc.,**



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department

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